


क्रमांक :- प.8(1)विधि-2/विरसं-2/2011/पार्ट जयपुर, दिनांक :- 01.08.2018

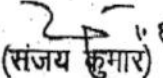
आज्ञा

माननीय राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक PA/RG/8 ()2018/7615 दिनांक 12.07.2018 के अनुसरण में Shri Dev Kumar Khatri, Fulltime Secretary, Rajasthan High Court Legal Service Committee, RHC, Jodhpur को Joint Secretary, Rajasthan State Legal Service Authority, RHC, Jodhpur के पद पर एतद्वारा पदस्थापित/नियुक्त किया जाता है।

राज्यपाल की आज्ञा से

1.8.18
(महावीर प्रसाद शनी)
प्रमुख शासन सचिव, विधि

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है :-

1. रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर को पत्र क्रमांक PA/RG/8 ()2018/7615 दिनांक 12.07.2018 के क्रम में।
2. सदस्य सचिव, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
3. संयुक्त शासन सचिव, विधि एवं विधिक कार्य विभाग, शासन सचिवालय, जयपुर।
4. निजी सचिव, माननीय मुख्यमंत्री महोदया, राजस्थान सरकार।
5. निजी सचिव, माननीय विधि राज्य मंत्री महोदय, राजस्थान सरकार।
6. निजी सचिव, माननीय कार्यकारी अध्यक्ष, राजस्थान राज्य विधिक सेवा प्राधिकरण, जयपुर।
7. निजी सचिव, मुख्य सचिव, राजस्थान सरकार।
8. निजी सचिव, प्रमुख शासन सचिव, विधि।
9. सम्बन्धित न्यायिक अधिकारी जरिये कार्यालय रजिस्ट्रार जनरल, माननीय राजस्थान उच्च न्यायालय, जोधपुर।
10. रक्षित पत्रावली।


1.8.18
(संजय कुमार)
विशिष्ट शासन सचिव, विधि
(विधि रचना संगठन)

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)1/2018/8368

Date : 01.08.2018

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
 2. P.S. to All Hon'ble Judges at Jodhpur.
 3. The Principal Secretary to the Govt., Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
 4. The Secretary to the Government of Raj., Deptt. of General Administration (Gr.2), Jaipur.
 5. The Secretary, Lokayukta, Sachivalaya, Jaipur.
 6. The Accountant General, Rajasthan, Jaipur.
 7. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
 8. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
 9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
 10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
 11. **Shri Dev Kumar Khatri**, Fulltime Secretary, Raj. High Court Legal Service Committee, Jodhpur is hereby directed to join his new assignment at the earliest.
 12. Concerned Posts/Treasury Officer/District & Sessions Judge, Jodhpur Metropolitan, Jodhpur..
 13. The Director, Rajasthan State Judicial Academy, Jodhpur.
 14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.
- Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL